

DIVISION BENCH
COURT - I

P-110

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/133(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH APRIL 2024

IN THE MATTER OF	VVV CONSTRUCTION PRIVATE LIMITED VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Corporate Debtor
Mr. Danyal Ahmed, Adv.]

ORDER

1. Ld.Counsel for the Corporate Debtor present.
2. This matter has been wrongly listed today in terms of order dated 06/03/2024, vide which this CP is to come up for consideration on **16/04/2024**.
3. Post the matter on **16/04/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**